

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2059**  
TO BE ANSWERED ON 05.05.2016

**REVENUE LOSSES UNDER TOWN PANCHAYATS**

**2059. SHRI BHARATHI MOHAN R.K.:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of town Panchayats which are still in revenue loss, State/UT-wise;
- (b) whether any steps have been taken/proposed to be taken by the Union Government to boost the revenue of panchayats;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI NIHAL CHAND)

(a) to (d) : Urban Development is a State subject and as such the Government of India does not maintain details on the revenues of town Panchayats. However, the Government of India has initiated measures to help municipalities including town panchayats to improve their financial condition by encouraging them to undertake reforms in the areas of property tax, levy of user charges, innovative finance mechanism, strengthening State Finance Commissions, accounting & audit, service delivery, e-governance, administration, etc.

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